

4

(A) OA. 23/95

Serial No. of Order	Date of Order	Order with Signature	Office note as to action (if any) taken on order
8.	26.5.97	<p>be listed on Monday 26.5.97 for hearing positively. No further time will be allowed.</p> <p>Vice-Chairman 23.5.97</p> <p>Hearing Concluded, order resumed. Rejected W 29.5.97 by order.</p> <p>re- 26.5.97</p>	<p>counter not billed for brother orders.</p> <p>29/5</p> <p>Registrar</p> <p>Order dt. 8.8.95</p> <p>Three weeks as last chance granted to file counter.</p>
9	29-5-97	<p>Orders pronounced in open Court. OA Nos.158 and 160 of 1994, OA Nos.32,33,61,62,63 and 71 of 1995 are rejected, and O.A.No.70 of 1995 is disposed of in the order dated 29.5.1997 in separate sheets attached to O.A.No.158/94.</p> <p>VICE-CHAIRMAN 29.5.97</p>	<p>Registrar</p> <p>counter has been billed for hearing</p> <p>19/3 Bench</p> <p>For hearing.</p> <p>10/4 Bench</p> <p>Ormo-3 may be new</p> <p>For hearing, add to 21.4.92</p> <p>21.4.92</p>